

1	2	3
4.	JAD (Exe)	27
5.	DCIOs	27
6.	ACIO-II (G)	380
7.	SA/G	261
8.	Dy. Director (Tech)	1
9.	Technical Officer	60
10.	ACIO-I (Tech)	11
11.	ACIO-II(WT)	36
12.	ACIO-II (Tech)	31
13.	JIO-I (Tech)	2
14.	Asstt. Director (NP)	11
15.	Section Officer	10
16.	Assistants	107
17.	UDCs	15
18.	LDCs	164
19.	PSs	6
20.	PAs	80
21.	Stenographers	44
22.	JIO-I(MT)	4
23.	JIO-II (MT)	26
24.	ACIO-I (EDP)	2
25.	ACIO-II (EDP)	10
26.	ACIO-II (Work-Shop)	5
27.	JIO-I (Work-Shop)	9
28.	ACIO-II (Overseer)	1
29.	JIO-I (Overseer)	2
30.	AFLE	1
31.	ACIO-I (Language)	7
32.	ACIO- I (Cipher)	2
33.	Laboratory Asstt.	3
34.	Library Attendent	9
35.	Compounders	53
36.	Group 'D' Posts	110

### Procurement of Oil Seeds

2515. SHRI VILAS MUTTEMWAR : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether in the wake of adulteration of mustard oil, the stocks of edible oil has vanished from the market and creating acute shortage for the consumer;

(b) if so, the details thereof;

(c) the steps taken to meet the oil shortage; and

(d) the present status for the procurement of oil seeds, production, distribution of standard quality oil?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV) : (a) and (b) In the wake of adulteration of mustard oil and the strict quality measures that followed there was some set-back to the availability of edible oils particularly mustard oil.

(c) Some of the steps taken by the Government to meet the oil shortage are:

i) Testing facilities have been put in place to bring back into circulation safe edible oil.

ii) Ban on use of mustard oil in vanaspati has been lifted;

iii) PDS in edible oil has been strengthened;

iv) State Governments have been advised to take strict measures for dehoarding of edible oils etc.

(d) Government has announced increased Minimum Support Price for various oilseeds for 1998-99 Crop year. However, ruling market prices are much above the MSP.

The edible oil situation has now virtually normalised, this is also corroborated by the declining trend in the prices of edible oils.

The Edible Oils Packaging (Regulation) Order, 1998 has been promulgated on 17th September, 1998 so as to ensure availability of safe and quality edible oils in packed form to the consumers.

[Translation]

### Ayurvedic College Rewa (M.P.)

2516. SHRI CHANDRAMANI TRIPATHI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Union Government have received any proposal from Madhya Pradesh regarding construction of Government Ayurvedic College at Rewa;

(b) if so, the details thereof and reasons for delay in this regard; and

(c) the time by which required assistance is being to be realised?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) to (c) A proposal seeking financial assistance of Rs. 23,90,187 (Rupees 12,59,187/- for purchase of Equipment and Rs. 11,31,000 for accommodation under the Scheme for improving and strengthening of the existing Undergraduate Colleges of the Indian Systems of Medicine and Homeopathy was received from Govt. Ayurvedic College, Rewa, Madhya Pradesh duly recommended by State Govt. of Madhya Pradesh during the year 1995-96. A Grant of Rs. 20.00 lakhs (Rs. 10.00 lakhs for Equipment and Rs. 10.00 lakhs for Hospital Building) was sanctioned/released to the college vide Sanction letter Dated the 7th March, 1996. In the absence of Utilization Certificate of the earlier grant, further grant could not be considered.

#### Committee of Handling of Foodgrains

2517. SHRI SOMJIBHAI DAMOR : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether huge losses are incurred in grain sector due to old and obsolete method of handling, storing and transporting of foodgrains every year;

(b) if so, the details thereof;

(c) whether the Government propose to set up any Committee to look into this serious problem and for modernisation of grains handling facilities of foodgrains in the country; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV) : (a) and (b) Due to adoption of scientific code of storage practices and preservation techniques by Public Sector grain handling Organisations, the foodgrain losses are minimum but some losses are inherent and unavoidable in the process of handling, storage and transportation of foodgrains every year. The details of storage and transit losses in FCI during 1993-94, 1994-95 and 1995-96 are as follows:-

Year	Storage losses %age	Transit losses %age
1993-94	0.37	1.21
1994-95	0.40	1.18
1995-96	0.53	1.28

(c) and (d) A steering committee was constituted by the Government in the Department of Food and Civil Supplies, M/O Food and Consumer Affairs to examine the question of upgradation of technology particularly for bulk storage, handling and transportation of foodgrains in India. The Committee has since submitted its report. The recommendations given by committee are under consideration of a Task Force set up for the purpose.

[English]

#### Essential Commodities Under O.G.L.

2518. SHRI K. H. MUNIYAPPA :

SHRI BRAJA KISHORE TRIPATHY :

DR. ASIM BALA :

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) the details of essential commodities come under Open General Licence;

(b) whether the Government have reduced import duty on some essential commodities;

(c) if so, the details thereof; commodity-wise;

(d) whether the Government have evaluated the impact of its recent decision of allowing duty free import of certain commodities; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV) : (a) Import of Essential Commodities like pulses, edible oils, onions and sugar are under Open General Licence. Import of Wheat by Roller Flour Mills are allowed freely directly or through STC, PEC and MMTC subject to intimation to APEDA.

(b) and (c) Government reduced import duty on pulses and onions to zero per cent. Import duty on edible oils has free been reduced from 25% to 15%.

(d) and (e) It is too early to assess the impact of duty free imports.